

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Arb. Appeal No. 9 of 2008

M/s Jain Udyog Ltd. ... Appellant  
Versus  
M/s Mahindra & Mahindra Limited ... Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. R.A. Chamaria, Adv.  
For the Respondent : Mr. Indrajit Sinha, Adv.

09 / 25.06.2020

Heard the parties through Video Conferencing.  
Learned counsel for the respondent prays for time.  
Prayer for time is allowed as the last chance.  
List this appeal eight weeks after the lockdown is over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-